

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO - 1574  
ANSWERED ON – 09/02/2026**

**Status of Implementation of PM SHRI Scheme**

†1574. Shri Santosh Pandey:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the status of implementation of the PM SHRI scheme till December 2025, State/UT-wise;
- (b) whether each of the State Government has signed any Memorandum of Understanding with the Union Government for the implementation of the said scheme and if so, the details thereof; and
- (c) the total amount of funds allotted to Chhattisgarh under the said scheme, district-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a): Pradhan Mantri Schools for Rising India (PM SHRI) is a centrally sponsored scheme which aims to strengthen more than 14,500 schools across the country out of which 13,076 schools have been selected as PM SHRI schools as of December 2025 from 33 States/UTs along with KVS/NVS/NCERT. The State/UT/KVS/NVS/NCERT-wise number of schools selected under PM SHRI scheme is attached as **Annexure I**.

(b): Under PM SHRI scheme, a total of 34 States/UTs have signed the Memorandum of Understanding (MoU) and only 2 States are yet to sign the MoU which are Tamil Nadu and West Bengal. The State/UT/date-wise list on which State/UT signed the MoU with the Union Government for the implementation of the PM SHRI scheme is attached as **Annexure II**.

(c): Education is a subject in the concurrent list of the Constitution. Under PM SHRI scheme, States/UTs submit proposal by identifying the gaps at the school level. The component wise proposal submitted by the States/UTs are appraised and sanctioned by the Project Approval Board (PAB) in consultation with the States/UTs according to financial and programmatic norms and provision available. Fund release is done as a whole for the States/UTs with legislature. District-wise and school-wise allocation is done by the States/UTs.

The details of funds allocated under the PM SHRI scheme during FY 2023-24, FY 2024-25 and FY 2025-26 to the State of Chhattisgarh are as follows:

(₹ in crore)

Financial Year	Approved PAB outlay	Central Share of Approved PAB outlay
2023-24	65.79	39.47
2024-25	201.41	120.85
2025-26	196.78	118.07

**Note-** Outlay funds include Committed Liability.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1574 ANSWERED ON 09.02.2026 ASKED BY SHRI SANTOSH PANDEY, HON'BLE MEMBER OF PARLIAMENT REGARDING "STATUS OF IMPLEMENTATION OF PM SHRI SCHEME"**

The States/UTs/KVS/NVS/NCERT-wise number of schools selected under PM SHRI scheme are as follows:

<b>S.No.</b>	<b>States/UTs/KVS/NVS/NCERT</b>	<b>Number of PM SHRI schools</b>
1	A & N ISLANDS	16
2	ANDHRA PRADESH	935
3	ARUNACHAL PRADESH	93
4	ASSAM	382
5	BIHAR	836
6	CHANDIGARH	2
7	CHHATTISGARH	341
8	DNH & DD	7
9	DELHI	6
10	GOA	28
11	GUJARAT	463
12	HIMACHAL PRADESH	199
13	HARYANA	250
14	JAMMU & KASHMIR	396
15	JHARKHAND	363
16	KARNATAKA	585
17	LADAKH	37
18	LAKSHADWEEP	11
19	MADHYA PRADESH	799
20	MAHARASHTRA	860
21	MANIPUR	121
22	MEGHALAYA	65
23	MIZORAM	35
24	NAGALAND	49
25	ODISHA	762
26	PUDUCHERRY	12
27	PUNJAB	356
28	RAJASTHAN	639
29	SIKKIM	47
30	TELANGANA	794
31	TRIPURA	84
32	UTTARAKHAND	241
33	UTTAR PRADESH	1725
34	KVS	913
35	NVS	620
36	NCERT	4
	<b>Total</b>	<b>13076</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1574 ANSWERED ON 09.02.2026 ASKED BY SHRI SANTOSH PANDEY, HON'BLE MEMBER OF PARLIAMENT REGARDING "STATUS OF IMPLEMENTATION OF PM SHRI SCHEME"**

The State/UT/date-wise list on which State/UT signed the MoU with the Union Government for the implementation of the PM SHRI scheme is as follows:

<b>Sl no.</b>	<b>State/UT</b>	<b>Date of signing MoU</b>
1	MAHARASHTRA	06-10-2022
2	HARYANA	06-10-2022
3	KARNATAKA	12-10-2022
4	JAMMU AND KASHMIR	13-10-2022
5	MADHYA PRADESH	13-10-2022
6	RAJASTHAN	14-10-2022
7	GUJARAT	14-10-2022
8	MEGHALAYA	14-10-2022
9	DNH & DD	14-10-2022
10	CHANDIGARH	14-10-2022
11	ASSAM	14-10-2022
12	ANDHRA PRADESH	17-10-2022
13	UTTAR PRADESH	19-10-2022
14	TRIPURA	20-10-2022
15	ARUNACHAL PRADESH	25-10-2022
16	PUDUCHERRY	28-10-2022
17	PUNJAB	28-10-2022
18	UTTARAKHAND	28-10-2022
19	LADAKH	01-11-2022
20	MANIPUR	04-11-2022
21	CHHATTISGARH	04-11-2022
22	GOA	04-11-2022
23	MIZORAM	11-11-2022
24	SIKKIM	11-11-2022
25	ANDAMAN & NICOBAR ISLANDS	14-11-2022
26	LAKSHADWEEP	17-11-2022
27	NAGALAND	21-11-2022
28	TELANGANA	15-12-2022
29	HIMACHAL PRADESH	04-03-2023
30	JHARKHAND	30-06-2023
31	BIHAR	04-03-2024
32	ODISHA	09-07-2024
33	DELHI	22-10-2024
34	KERALA	23-10-2025

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